Government of India Ministry of Finance Department of Financial services

LOK SABHA UNSTARRED QUESTION NO. 97 ANSWERED ON DECEMBER 4th, 2023/ AGRAHAYANA 13, 1945 (SAKA) MUDRA SHISHU LOANS

97. SHRIMATI CHINTA ANURADHA: SHRI RAJMOHAN UNNITHAN: SHRI MANOJ KOTAK:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has implemented MUDRA Yojana;
- (b) the details of features of the Interest Subvention Scheme for MUDRA Shishu loans;
- (c) if so, the details thereof including targets achieved therein along with the loans sanctioned under Shishu, Kishore and Tarun during the last three years, State-wise;
- (d) whether any shortcomings have been found out in the implementation of MUDRA Yojana; and
- (e) if so, the details thereof and the corrective measures taken or likely to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (Dr. BHAGWAT KARAD)

- (a) Pradhan Mantri Mudra Yojana (PMMY) was launched on 08.04.2015 and has been implemented across the country.
- (b) As part of the Atma Nirbhar Bharat Abhiyan, Government of India implemented a scheme on Interest Subvention of 2% on prompt repayment of Shishu loans under PMMY for a period of 12 months to eligible borrowers.

The Scheme was formulated to provide support to small borrowers to enable them to service their loans and restart their businesses post-lockdown. For borrowers, who were allowed a moratorium by their respective lenders, as permitted by Reserve Bank of India (RBI) under the 'COVID 19 Regulatory Package', the Scheme commenced post completion of the moratorium period till the period of 12 months i.e. from September 01, 2020 till August 31, 2021. For other borrowers, the Scheme commenced w.e.f. June 01, 2020 till May 31, 2021. The Scheme was operational up to 31,08,2021.

(c) As on 24.11.2023, more than 44.46 crore loans amounting to Rs. 26.12 lakh crore have been sanctioned to the borrowers under the Scheme.

The national level targets under the Scheme have been consistently met since inception of the Scheme, except for FY 2020-21 due to the COVID-19 pandemic. Further, the State/U.T.-wise details of loans sanctioned under Shishu, Kishor and Tarun categories during the last three years, are placed at Annexure-I.

- (d) and (e) Pradhan Mantri Mudra Yojana (PMMY) is reviewed from time to time. The scope and coverage of the Scheme has been expanded as detailed below:
 - i) From FY 2016-17, activities allied to agriculture, services supporting agriculture to promote livelihood or are income generating, were brought under the ambit of PMMY.
- ii) From FY 2017-18, loans sanctioned for purchase of Tractors and Power Tillers (upto Rs 10 lakh) have been included under PMMY.
- iii) From 2018-19, two-wheelers loans have also been included under PMMY (to individuals for commercial purpose).

Annexure as referred to in Part (c) of Lok Sabha Unstarred Question. No. 97 for reply on 04.12.2023

State/ U.T.-wise Category-wise (Shishu, Kishor, Tarun) Report for FY 2020-21

(Amount in Rs. Crore)

		F.Y. 2020-21						
		Shi	shu	Kishor		Tarun		
G	C4a4a/II T Nama	No. of	Sanctioned	No. of	Sanctioned	No. of	Sanctioned	
Sr No	State/ U.T. Name	Loan A/Cs	Amount	Loan A/Cs	Amount	Loan A/Cs	Amount	
	Andaman and Nicobar Islands	2,376	6	2,321	57	771	61	
	Andhra Pradesh	811,412	1,502	266,191	5,163	74,549	5,364	
3	Arunachal Pradesh	2,506		2,094		1,559	121	
4	Assam	862,844	2,239	306,802	3,962	20,183	1,457	
5	Bihar	4,487,990					3,391	
6	Chandigarh	9,564	25	7,259		3,472	251	
	Chhattisgarh	821,423	2,320				1,868	
8	Dadra and Nagar Haveli & Daman and Diu	2,539		1,830	32	558	42	
9	Delhi	227,677	533	77,223	1,646	25,597	1,951	
10	Goa	19,166	57	15,391	276	2,963	221	
11	Gujarat	1,114,077	3,381	265,308	4,482	51,571	3,717	
12	Haryana	785,940	2,353	188,173	2,911	31,340	2,288	
13	Himachal Pradesh	64,163	171	53,224	1,170	13,107	1,023	
14	Jharkhand	1,391,806	3,675	251,914	2,997	24,561	1,798	
15	Karnataka	3,466,071	10,026	1,091,077	13,095	88,048	7,079	
16	Kerala	1,158,550	3,205	389,831	5,023	37,877	3,189	
17	Lakshadweep	1,096	3	631	15	72	6	
18	Madhya Pradesh	2,693,204	7,411	495,472	6,783	60,482	4,280	
19	Maharashtra	2,912,303	7,709	736,733	9,837	105,127	7,663	
20	Manipur	56,050	135	12,312	185	1,544	115	
21	Meghalaya	26,513	69	11,744	185	2,221	160	
22	Mizoram	3,849	12	8,011	150	856	83	
23	Nagaland	9,000	23	9,529	141	1,258	96	
24	Odisha	3,193,856	8,430	411,288	4,738	29,854	2,160	
25	Puducherry	88,226	275	19,082	239	1,467	105	
26	Punjab	903,435	2,506	161,127	2,678	29,581	2,230	
27	Rajasthan	1,876,486	5,509	535,265	8,003	69,545	5,059	
28	Sikkim	7,437	20	7,067	117	852	64	
29	Tamil Nadu	4,150,574	13,512	721,372	10,052	75,786	5,403	
30	Telangana	443,057	737	150,057	3,100	43,105	3,111	
31	Tripura	233,223	674	90,827	1,237	2,805	206	
32	Union Territory of Jammu and Kashmir	94,698	262	175,326	3,458	24,477	1,793	
	Union Territory of Ladakh	615	2	6,593		1,269	93	
34	Uttar Pradesh	3,898,753	10,301	737,244	11,040	102,455	7,890	
35	Uttarakhand	213,968	654	74,072	1,369	13,830	1,078	
36	West Bengal	4,145,668	9,378	1,251,084	16,087	54,168	3,872	
	Total	40,180,115	109,953	9,486,160	132,516	1,068,771	79,290	

Annexure as referred to in Part (c) of Lok Sabha Unstarred Question. No. 97 for reply on 04.12.2023

State/ U.T.-wise Category-wise (Shishu, Kishor, Tarun) Report for FY 2021-22

						(Amount	in Rs. Crore)
				21-22			
		Shi	shu	Kishor		Tarun	
		No. of	Sanctioned	No. of	Sanctioned	No. of	Sanctioned
Sr	State/ U.T. Name	Loan	Amount	Loan	Amount	Loan	Amount
No		A/Cs		A/Cs		A/Cs	
	Andaman and						
1	Nicobar Islands	348	1	959	28	594	
2	Andhra Pradesh	752,451	1,633	298,242	4,861	67,229	5,335
3	Arunachal Pradesh	3,968	10	1,063	26	674	55
4	Assam	491,693	1,342	174,191	2,273	17,005	1,252
5	Bihar	5,433,461	17,156	1,201,505	11,599	43,189	3,342
6	Chandigarh	8,595	26	4,287	92	2,044	163
7	Chhattisgarh	772,151	2,177	177,627	2,203	20,618	1,550
	Dadra and Nagar						
	Haveli & Daman	2.041		1.007	20	4.40	25
	and Diu	2,041	6	1,907		449	
	Delhi	122,705		54,559			1,397
	Goa	19,157		14,465		-	
	Gujarat	1,192,620		352,426			
	Haryana	776,064		254,764			
	Himachal Pradesh	49,714		45,752			
	Jharkhand	1,437,542	4,085	320,255	3,183	20,085	1,548
	Karnataka	3,312,243	9,690	898,314	12,911	87,924	6,095
	Kerala	1,242,138	4,160	339,964	4,159	38,066	3,380
	Lakshadweep	238	1	419	10	68	6
	Madhya Pradesh	2,568,102	7,415	606,752	7,304	56,950	4,096
	Maharashtra	3,306,200	9,334	756,828	9,210	95,024	7,254
20	Manipur	60,528	138	12,296	169	1,314	106
21	Meghalaya	10,146	31	5,630	94	1,116	87
22	Mizoram	3,485	12	7,031	125	880	74
23	Nagaland	5,412	20	8,740	126	1,039	83
24	Odisha	3,151,533	8,873	486,979	5,001	32,395	3,025
25	Puducherry	99,495	356	30,501	336	1,529	109
26	Punjab	856,183	2,673	226,522	3,279	27,105	2,228
27	Rajasthan	2,029,272	6,168	575,773	8,048	62,953	4,783
28	Sikkim	5,176	16	5,130		753	
29	Tamil Nadu	4,667,349		894,274			
30	Telangana	356,919		139,872			
	Tripura	208,833		146,001	1,675		175
	Union Territory of	, -	-		, -	,	
32	Jammu and Kashmir	69,650	224	165,386	3,544	27,609	2,020
	Union Territory of	<u> </u>		- د د س			
	Ladakh	356	1	6,449			103
	Uttar Pradesh	4,592,780		1,098,459			
	Uttarakhand	239,968		82,509			931
36	West Bengal	3,872,638		1,692,375	19,853	62,218	
	Total	41,721,154	124,747	11,088,206	137,644	986,166	76,719

Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal

Annexure as referred to in Part (c) of Lok Sabha Unstarred Question. No. 97 for reply on 04.12.2023

State/ U.T.-wise Category-wise (Shishu, Kishor, Tarun) Report for FY 2022-23

(Amount in Rs. Crore)

		(Amount in Rs. Crore) F.Y. 2022-23						
		Shishu Kishor					Tarun	
							Sanctioned	
Sr	State/ U.T. Name	A/Cs	Amount	A/Cs	Amount	No. of Loan A/Cs	Amount	
No								
1	Andaman and	(2)	0	1.060	5.1	07.5	7.7	
2	Nicobar Islands Andhra Pradesh	626		1,962	51	875		
_		823,368		435,896				
3	Arunachal Pradesh	11,483		4,530		· · · · · · · · · · · · · · · · · · ·		
4	Assam	347,744						
	Bihar	6,154,319		2,271,880	19,887	63,032	5,055	
6	Chandigarh	9,856		5,445		1,960		
7	Chhattisgarh	762,293	2,438	328,352	4,023	24,282	1,931	
	Dadra and Nagar Haveli & Daman and Diu	2,132	7	2,671	40	709	57	
	Delhi	240,360	618		1,202	25,009	1,980	
10	Goa	20,748		17,330			351	
11	Gujarat	1,101,028	3,767	611,223		72,186	6,468	
12	Haryana	801,299	2,884	385,205	4,747	32,304	2,524	
13	Himachal Pradesh	60,427	238	74,420	1,514	16,886	1,380	
14	Jharkhand	1,617,031		414,870				
15	Karnataka	3,846,632		1,652,609				
16	Kerala	1,012,563		727,001	7,925			
17	Lakshadweep	624		920				
18	Madhya Pradesh	2,697,276		930,087	10,824			
19	Maharashtra	3,856,944		1,268,689			10,316	
20	Manipur	23,445		14,277	250			
21	Meghalaya	14,212		9,052	157			
22	Mizoram	12,492	60	8,590	169			
23	Nagaland	5,450		8,013				
24	Odisha	3,052,350		823,622				
25	Puducherry	57,267		39,355		1,772	136	
26	Punjab	894,914					3,093	
27	Rajasthan	2,013,516		884,186		79,738		
28	Sikkim	5,517		7,269	128			
29	Tamil Nadu	3,906,300		2,416,492	22,684	•	7,459	
30	Telangana	420,855						
31	Tripura	226,255		121,000	1,346		248	
	Union Territory of	2,200	. 37	-,	,	-,		
	Jammu and							
2.5	Kashmir	87,186	294	209,296	4,482	34,481	2,542	
33	Union Territory of	511	2	7 724	155	1 710	120	
34	Ladakh Uttar Pradesh	544		7,734	10.044			
	Uttarakhand	5,042,608						
	West Bengal	299,539		129,101	1,946			
50	,	3,648,648						
<u> </u>	Total Source: As per data u	43,077,851	142,766				109,765	